

111

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.464/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

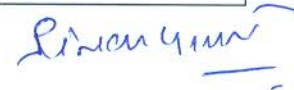
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH JULY, 2018, 10:30 A.M

Name of the Company	Buddhi Marketing Pvt Ltd-Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RINIKU GUPTA

PCL

Petitioner


20/07/2018

S.No.111 – No.464/KB/2018 – Buddhi Marketing Pvt. Ltd. Vs. ROC, West Bengal.

ORDER

Ld. Pr. C.S. appeared for the appellant Company.

Matter adjourned due to paucity of time.

Fix on **31st July, 2018** for further consideration.



(Madan B. Gosavi)
Member (Judicial)